

(b) if so, whether the proposal has been included in the Second Five Year Plan of the Railways;

(c) if so, when the same is likely to be taken in hand;

(d) if not, when the Ajmer-Kotah Rail link is likely to be taken in hand, completed and declared open for traffic; and

(e) the priority allotted to this new line?

**The Deputy Minister of Railways: (Shri Shah Nawaz Khan):** (a) Engineering Survey report has since been received. The traffic survey report is expected shortly.

(b) Owing to limited availability of resources this line has not been included in the Second Five Year Plan Period.

(c) to (e). Do not arise.

**Pandit M. B. Bhargava:** May I know if it is the policy of the Government to give priority to under-developed areas?

**Shri Shah Nawaz Khan:** We have every sympathy with the under-developed areas, but our difficulty is the one of shortage of funds.

**Pandit M. B. Bhargava:** What is the total mileage of this line and how many miles have been surveyed, both broad gauge and metre gauge?

**Shri Shah Nawaz Khan:** It was surveyed both for metre gauge and broad gauge. The length was 125.8 miles.

**Shri Kasliwal:** I have been in Rajasthan for the past ten years. The only rail link that has been constructed in Rajasthan is the Churu-Fatehpur line and after that, the present one is the Ajmer-Kotah link.

**Mr. Speaker:** Are you arguing out this point? What is the question?

**Shri Kasliwal:** The question is whether the Government will give an assurance to us that after the Churu-

Fatehpur link, the Kotah-Ajmer link will be the first to be taken up in Rajasthan?

**Mr. Speaker:** Nobody can ask for an assurance in the Question Hour.

#### Golden Rock Workshop Canteen Committee

\*288. **Shri Tangamani:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that five members are nominated to the Workshop Canteen Committee in Golden Rock Southern Railway when the strength of the elected members are only five;

(b) whether it is the policy of the Administration to nominate equal number to such Committees;

(c) whether it is also a fact that one of the above nominated members is not employed in the workshop; and

(d) if so, the reasons for an outsider to be included in the Committee?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Yes, Sir.

(b) In canteens coming under the scope of the Factories Act, 1948, the administration is bound by the rules framed by State Governments under the Act.

(c) and (d). One of the nominated members is employed in the Workshop Accounts Branch and represents the Accounts Staff of the Time-Office. He is not an outsider.

**Shri Tangamani:** May I know if the Railway Board has issued circulars that for these canteens, only 2 members are to be nominated and if so, why 5 members were nominated in this particular case? Further, may I know whether an equal number of members were nominated at any time before this?

**Shri Shah Nawaz Khan:** As I have just now said, we are bound by the rules framed by the State Govern-

ments. According to the rules framed by the Madras Government, the number of nominated persons was to be equal to the number of elected persons and we are acting in accordance with those rules.

**Shri Tangamani:** May I know if the rules are of a mandatory nature? The rules merely say that you can have as many nominated members as there are elected members; but it is not of a mandatory character. There is another point.

**Mr. Speaker:** Only one point at a time.

**Shri Tangamani:** There are 4 or 5 points on this question.

**Mr. Speaker:** The hon. Member is arguing out a particular point that the nominated members ought not to be equal to the elected members; he says the rule is only optional and not mandatory. All right; he will make a representation.

#### Foot-over Bridge at Sonepur Station

\*290. **Pandit D. N. Tiwary:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1821 on the 6th September, 1956; and state:

(a) whether the construction of foot-over bridge at Sonepur Railway Station has been undertaken; and

(b) if so, the progress of work so far?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes, Sir.

(b) About 5% of the work has so far been completed.

**Pandit D. N. Tiwary:** May I know what work has been done in that 5 per cent, because, as I know, there is no trace of any work being done there?

**Shri Shahnawaz Khan:** I am fully aware of the fact that I have been promising the hon. Member that the foot-over bridge would be ready very soon. In spite of that, we have not

been able to provide the foot-over bridge. I am very sorry for that, but this time I can tell him that in July, 1957 he can have his bridge.

#### Water Supply to Bangalore City

\*291. **Shri Keshava:** Will the Minister of Health be pleased to state:

(a) whether the Mysore Government have submitted a scheme for the improvement of Water Supply to the city of Bangalore;

(b) if so, whether that scheme has been considered and any financial assistance is being offered in that regard?

**The Minister of Health (Shri Karmarkar):** (a) Yes.

(b) The scheme is under examination of the Public Health Engineering Organisation of the Government of India and the question of granting loan for the scheme will be considered after the scheme is approved. Rs. 100 lakhs has, however, been earmarked for this scheme during the Second Plan period.

**Shri Keshava:** May I know how much of this amount is given by way of loan and how much by way of grant and under what terms?

**Shri Karmarkar:** It is a loan on the usual terms.

**Shri Keshava:** May I know if this scheme contemplates the installation of additional pumps and duplicating mainlines to the present reservoir or if it contemplates the tapping of water in other rivers?

**Shri Karmarkar:** I have not got the information ready with me. Perhaps the hon. Member has; he can supply it to me.

**Shri Thimmatah:** In view of the fact that certain governmental industries are located in Bangalore, is it not the